GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4895

TO BE ANSWERED ON MARCH 25, 2021

AMRUT IN MAHARASHTRA

NO. 4895. SHRI MANOJ KOTAK:

SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds allocated, sanctioned and released under AMRUT Scheme to the State of Maharashtra during the last three years, year-wise;
- (b) the details of authority assigned with the responsibility to monitor the utilization of these funds; and
- (c) the details of the completion status of these schemes, city-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a). Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Central Assistance (CA) for implementation of projects have been allocated for the entire Mission period and not year-wise. Under AMRUT, the approved State Annual Action Plans (SAAPs) of the State of Maharashtra, for the entire Mission period, is ₹7,759.32 crore, which include committed Central Assistance of ₹3,534.08 crore.

The year-wise details of Central funds released to the State of Maharashtra under various components of AMRUT during the last three financial years is as under:

Financial Year	Amount		
2017-18	₹516.85 crore		
2018-19	₹926.59 crore		
2019-20	₹75.16 crore		

(b). Under AMRUT, States/ Union Territories (UTs) have been empowered to select, appraise, approve and implement the projects under the Mission. Government of India approves the SAAPs recommended by the States/UTs and releases central assistance as per the Mission guidelines. Therefore, utilization of the funds under AMRUT in States /UTsis monitored by the respective State Governments.

Further, an Independent Review and Monitoring Agency (IRMA) has also been appointed by each State/UT which is mandated to provide its report periodically on the implementation of AMRUT projects in the cities.

(c). The city-wise details of projects taken up under AMRUT in the State of Maharashtra is given at the Annexure.

ANNEXURE REFERRED TO IN REPLY OF PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 4895 DUE FOR ANSWER ON 25MARCH, 2021:

	1		-	nder AMRU			
SI.	City	Work Co	mpleted	_	at various	То	tal
No.				_	es of		
		NI6	A4	implementation		N£	A
		No. of	Amount	No. of	Amount	No. of	Amount
		projects	(In ₹	projects	(In ₹	projects	(In ₹
	Ashalassa	-	crore)		crore)	-	crore)
<u>1</u>	Achalpur	5 2	27.78	3	272.02	5	27.78
3	Ahmadnagar Akola	3	2.88	2	273.92 192.72	5	276.8 197.22
	Ambarnath	3	4.5 4.55	2	82.17	5 5	86.72
		4				_	201.18
5 6	Amravati	3	119.31 4.08	1	81.87	5 3	
	Aurangabad	3		-	- 65.2	5	4.08
7 8	Badlapur Barshi	3	3.19 4.5	1	112.4	4	68.39
				1	112.4		116.9
9	Bhusawal	3	4.55	-	- 00.04	3	4.55 95.31
10	Bhusawal	3	4.47	1	90.84	4	
11	Bid	3	2.94	2	280.43	5	283.37
12	Chandrapur	3	4.29	2	313.88	5	318.17
13	Dhule	3	5.02	2	300.67	5	305.69
14	Gondiya	3	1.46	1	134.07	4	135.53
15	Hinganghat	2	1.58	3	143.78	5	145.36
16	Ichalkaranji	3	4.38	1	70.3	4	74.68
17	Jalgaon	3	4.49	2	448.93	5	453.42
18	Jalna	3	2.93	1	68.59	4	71.52
19	KalyanDombiv ali	3	4.5	3	480.4	6	484.9
20	Kolhapur	3	4.5	2	185.57	5	190.07
21	Latur	4	50.64	1	139.42	5	190.06
22	Malegaon	4	84.51	1	98.43	5	182.94
23	Mira Bhayandar	3	4.55	2	298.61	5	303.16
24	Nagpur	3	4.47	1	273.78	4	278.25
25	NandedWaghal a	1	24.18	3	4.5	4	28.68
26	Nandurbar	3	4.84	-	-	3	4.84
27	Nashik	4	33.15	1	53.46	5	86.61
28	Navi Mumbai	3	4.5	1	132.87	4	137.37
29	Osmanabad	3	72.29	1	1	4	73.29
30	Panvel	4	55.16	1	173.27	5	228.43
31	Parbhani	4	108.18	-	-	4	108.18
32	Pimpri Chinchwad	3	4.5	3	391.88	6	396.38
33	Pune	2	2.5	2	237.95	4	240.45
34	Sangli- MirajKupwad	3	4.5	1	104.66	4	109.16

35	Satara	4	12	1	50.3	5	62.3
36	Shirdi	3	37.88	-	-	3	37.88
37	Solapur	3	4.5	2	251.88	5	256.38
38	Thane	3	4.54	1	179.01	4	183.55
39	Udgir	3	4.5	1	108	4	112.5
40	Ulhasnagar	3	3.51	2	98.17	5	101.68
41	Vasai-Virar City	3	4.34	2	538.4	5	542.74
42	Wardha	4	39.48	1	101.22	5	140.7
43	Yavatmal	2	3.21	4	475.28	6	478.49
	Total	133	787.83	63	7037.83	196	7825.66
